NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 114/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE PARTIES:

Shri Shrikant Shinde

V/s.

Shri Shivsagar Sugar and Agro Products Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Porsbort Bare 1/6 Saurush Kalia	Advocate for Rep Ms. 1 +08	Bus
2	Satyaji) R. Kakad	No. 10 to 12	1-10/20 36
3.	Laxmi T. Sorte	Adv. for Pehhones Ilb Satyan Israni	A

<u>ORDER</u>

C.P. No. 114/397-398/CLB/MB/2014

At request of the Petitioner counsel, this Bench has hereby given liberty to file rejoinder in the course of the day.

List the matter for hearing on 17.03.2017

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).